

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

55(ND)/2016

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.10.2018.**

NAME OF THE COMPANY: Rajeev Behl Vs. S.S. Con Build Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present for the Petitioner: Mr. Manish Sharma &
Mr. Kirish Gandhi Advocates
Petitioner in person

Present for the Respondent: Mr. Diggaj Pathak, Advocate
Mr. Aditya Singhal Advocate for R-4

ORDER

No time left. Renotify this case on 30th November, 2018


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)